



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/7894/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

th
Dated Guwahati the 20 December, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/804 dated 20.12.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 27.12.2019 (after Court works) till the morning of 30.12.2019 (before Court hours), as prayed for. The Addl. District and Sessions Judge, FTC, Cachar, Silchar and in her absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

7896
Memo NO.HC.VII-79/2004/7895-1A, dated 20 '12'19
Copy to:

1. The Addl. District and Sessions Judge, FTC, Cachar, Silchar.
2. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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